

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:678  
ANSWERED ON:28.07.2010  
REVAMPING OF HIGHER EDUCATION  
Kumar Shri Vishwa Mohan;M.Thambidurai Dr.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has any plan to reform/reorganize/revamp/promote the higher education system in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any suggestions from various quarters, including courts in this regard; and
- (d) if so, the follow-up action by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) & (b): Yes, Sir. Several legislative proposals in this regard have been introduced in Parliament, namely (i) The Educational Tribunals Bill, 2010,(ii) The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and Universities Bill, 2010, (iii) The National Accreditation Regulatory Authority for Higher Educational Institutions Bill, 2010 and The Foreign Educational Institutions (Regulation of Entry and Operations) Bill, 2010, etc.

(c) & (d): While no specific directions have been received from the judiciary, in the matter of TMA Pai Foundation and Others versus State of Karnataka [ No. 2002 (8) SCC 481] , the Apex Court had suggested setting up of Tribunals to deal with educational matters. In the formulation of legislative proposals referred to in paras (a) and (b) above, the suggestions received from various quarters have been taken note of.